


**HIGH COURT OF TRIPURA
AGARTALA**

Dated:- 08/12/2016

Subject: Award of Contract

In response to the eTender No.F.6(21)-HC/2015-16/LAN-02 dated 09/09/2016 circulated vide this Registry for the work "Supply, Testing, Installation and Maintenance of LAN material under e-Courts Project (Phase-II)", 4(Four) nos. of bidders have participated in the online bidding. After detailed scrutiny & evaluation, the contract is awarded to the "Bloom Electronics Private Limited, 365, Bharathiyar Road, Coimbatore" for an amount of Rs. 22,75,530/- (Rupees Twenty Two Lakhs Seventy Five Thousand Five Hundred Thirty) only for LAN Materials with 01 yr. warranty and Rs. 53/- & Rs. 255/- for Laying & Testing of CAT-6 & OFC Cables per meter respectively.


08.12.16
(S. Bhattacharjee)
Registrar (Admin., P&M)